

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:282
ANSWERED ON:21.02.2006
ROAD ACCIDENTS IN DELHI
Sethi Shri Arjun Charan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Delhi Traffic Police has failed to check the effective implementation of the traffic rules;
- (b) if so, whether due to violation of traffic rules there is increase in road accidents in Delhi;
- (c) if so, the total number of persons killed in accidents in Delhi by light and heavy vehicles during each of the last three years, till date separately;
- (d) the total number of persons arrested in this regard;
- (e) the action taken by the Government against them; and
- (f) the action taken/proposed to be taken to check road accidents and also to fix responsibilities of traffic police?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) and (b): Delhi Traffic Police has been making efforts for effective enforcement of traffic rules and regulations. The total number of road accidents reported in 2005 was 9351 as compared to 9087 in 2004 which shows an increase in the number of accidents. However, the number of fatal road accidents decreased from 1846 in 2004 to 1771 in 2005.

(c) and (d): The requisite information is given below:

Year Persons killed by Persons arrested

Light vehicle Heavy vehicle

2003	524	696	1116
2004	548	695	1130
2005	554	636	1121
2006 (Upto 31st January)	42	42	73

(e): Action taken in case of such accidents include prosecution of persons/drivers responsible for accidents, seizure/cancellation of driving licences of drivers and suspension/cancellation of permits of vehicles involved in accidents.

(f): Steps taken by Delhi Police in this regard include distribution of Road Safety Literature among various categories of road users with the aim of inculcating better road discipline amongst them; training of drivers of buses and commercial vehicles; use of Mobile Exhibition Van for Road Safety Training activities; enforcement of traffic rules vigorously; special drives against DTC, private buses and heavy commercial vehicles; concerted action against drunken driving, reckless driving, minor's driving, red light jumping, over speeding etc.; cancellation of permits of commercial vehicles involved in accidents; computer based road accidents analysis and identification of Black Spots; segregation of fast moving traffic from slow moving traffic; closure of gaps in the central verges on accident-prone roads; provision of bus bays, yellow boxes etc. on city roads; introduction of traffic signals/blinkers in accidents-prone areas; deployment of additional police personnel in accident-prone areas; mobile patrolling and group checking at vulnerable locations; synchronization of traffic signals at important corridors; expansion of Area Traffic Control System; prosecution of traffic violators through Inceptors and Speed Check Cameras.

